

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

ELEVENTH REPORT

(Presented on 25.04.2005)

The Business Advisory Committee held a sitting on Wednesday, the 20th April, 2005.

2. Re-considering the earlier decision, the Committee recommend that the discussion and voting on Demands for Grants (General) for 2005-06 in respect of the following Ministries may be taken up in the following order on the dates shown against each:

(1) Agriculture	May be taken up on Thursday, the 21 st , April, 2005.
(2) Rural Development	May be taken up on Monday, the 25 th April, 2005 and concluded on the same day.
(3) Human Resource Development	May be taken up on Tuesday, the 26 th April, 2005 and concluded on the same day.
(4) Science and Technology	
(5) Labour	May be taken up on Wednesday, the 27 th April, 2005 and concluded on the same day.
(6) Home Affairs	

3. The Committee also recommend that all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants in respect of Budget (General) for 2005-06 may be put to vote at 6 P.M. on Wednesday, the 27th April, 2005.

4. The Finance Bill, 2005 <u>(Consideration and passing)</u>	May be taken up on Thursday, the 28 th , Friday the 29 th April and concluded on Monday, the 2 nd May, 2005
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| 5. | The Hire-purchase (Repeal) Bill, 2005 after it has been passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 1/2 hour |
| 6. | The Bihar VAT Bill, 2005.
<i>(Consideration and passing)</i> | 1/2 hour |
7. The Committee further recommend that in order to make available more time for completion of essential items of Government business, the House may sit late on Monday, the 25th April, 2005, if necessary.

NEW DELHI;
April 20, 2005
Chaitra 30, 1927 (Saka)

SOMNATH CHATTERJEE
Chairman
Business Advisory Committee